Annexure – 6

Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 10/08/2023

List of operational creditors (Employees)

(Amount in₹)

Z	Γ			No.	<u>s</u>
NIL		if any	representative,	authorised	Name of
NIL				employee	Name of
NIL		receipt	Date of	rece	Details
NE.		claimed	f Amount	received	Details of claim
Z E	admitted	claim	Amount of Nature		D
Z	claim	으	Nature		etails of
Z	party?	related	Whether		Details of claim admitted
NE.	applicable	related share in CoC, if	% of voting		mitted
NE.			claim	contingent	Amount of
NIL	10 ES		off	ngent dues, that may be set- claim under	ount of Amount of any mutual
NIL	В		verification	claim under	Amount of
N N			admitted	claim not	Amount of Remarks, if
Z			,	any	Remarks, if

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Jitender Kothari
Interim Resolution Professional of CIRP of
ND S Art World Private Limited
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